

File No. RCD-01003/3/2022-Regulatory-FSSAI
Food Safety & Standard Authority of India
(A Statutory body under Ministry of Health & Family Welfare)
(Regulatory Compliance Division)

FDA Bhawan, New Delhi
Dated: 10th Feb, 2026

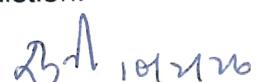
Office Order

Subject: Appointment of Designated Officer for Central Licensing for Airports at four metro cities under Section 36 of FSS Act, 2006 –reg.

In pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations 2011, the under-mentioned officers are hereby appointed as Designated Officers under Central Licensing of Airports for the area of Jurisdiction mentioned against their names, in addition to the existing area of jurisdictions of these officers, until further orders:

S. No.	Name & designation of officers	Area of Jurisdiction (States/UTs)
1	Sh. Pawan Kumar Singh, Deputy Director, FSSAI (Northern Region)	Delhi Airport
2	Sh. M. Kannan, Joint Director, FSSAI (Southern Region)	Chennai Airport
3	Sh. Jakkani Saiteja, Assistant Director (Tech), FSSAI (Eastern Region)	Kolkata Airport
4	Dr. K U Methkar, Joint Director, FSSAI (Western Region)	Mumbai Airport

2. The Designated Officer, so appointed shall perform the functions of the Central Licensing Authority in accordance with the provisions of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011. This supersedes all earlier orders in this regard to the above jurisdiction.


(Rajit Punhani)
Chief Executive Officer

To

Director of all Regional Offices, FSSAI.

Copy to:

1. Commissioners of Food Safety of all States / UTs.
2. All Designated Officers / Central Licensing Authority / Officers concerned
3. CITO –with a request to upload the order on FSSAI Website.

4. DDG, DGHS, MoHFW.
5. HR Division/ Training Division, FSSAI HQ
6. Guard File of Regulatory Compliance Division.